

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 35(ND)15

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers
& Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Jeevesh Nagrath and Mr. Chitvan Singhal,
Advocates

For the Respondent (s) : Mr. Manik Dogra, Advocate for R-2

Order

Various opportunities have already been granted to the parties to effect the compromise. In the event of the compromise being effected, the parties are at liberty to file an appropriate application.

Be listed for final arguments on 2nd February, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)